



2026:ABC:7615

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 26150 of 2012

Narendra Bahadur Tiwari And Others

.....Petitioner(s)

Versus

State Of U.P.Thru. Prin.Secy. And Others

.....Respondent(s)

Counsel for Petitioner(s)	: Abhishek Tripathi, Amrit Raj Chaurasiya, Dev Prakash Sharma, Dilip Kumar Singh, Gyan Prakash Dwivedi, Lalit Kumar Srivastava, Mohit Kumar Tiwari, Pradeep Kumar Pandey, Priyanka Devi, Udai Chandani
Counsel for Respondent(s)	: C.S.C., Vivek Shandilya

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.

2. For order, see order of dated passed in Writ-A No. 33290 of 2012.

(Vikas Budhwar,J.)

January 12, 2026

Rajesh